

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO -2284
TO BE ANSWERED ON 10TH DECEMBER, 2021**

PLANTATION OF MEDICINAL PLANTS

2284. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is promoting the plantation of medicinal plants in the country;
- (b) if so, the details of the steps taken by the Government to promote such activities including in Uttar Pradesh;
- (c) whether land has been identified in Uttar Pradesh where such plantation needs to be promoted and if so, the details thereof;
- (d) whether the farmers growing medicinal plants will get buy back guarantee also from the Government to get financial aid to do medicinal plantation on commercial basis; and
- (e) if so, details thereof?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) **Yes, Madam.** National Medicinal Plants Board, Ministry of Ayush, Government of India is implementing a scheme entitled "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants" wherein the following activities are supported:

- (i) *In-situ* conservation / *Ex-situ* conservation including establishment of herbal garden.
- (ii) Promotional activities including establishment of nurseries for raising the planting material for plantation, marketing and trade of medicinal plants produce.

- (iii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iv) Information Education and communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.

In addition to this, Ministry of Ayush, Government of India had also implemented Centrally Sponsored Scheme of National Ayush Mission (NAM) to promote the cultivation of medicinal plants in identified clusters/zones through selected State Implementing agencies throughout the country including Uttar Pradesh in mission mode from the financial year 2015-16 to 2020-21. As per the scheme guidelines, the support was provided under medicinal plants component of NAM scheme for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries for raising and supply of quality planting material.
- (iii) Post-harvest management with forwarding linkages.
- (iv) Primary processing, marketing infrastructure etc.

(b) Under Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants", National Medicinal Plants Board (NMPB), Ministry of Ayush has supported 22211.42 hectares area under Resource Augmentation, *in-situ* Conservation, Medicinal Plants Conservation Development Areas (MPCDAs) etc. from the financial year 2015-16 to 2020-21. The detail is given at **Annexure-I**.

NMPB has also supported 139 projects for establishment of Herbal Gardens and establishment of Nursery to raise the Planting Material throughout the country for plantation. The detail is given at **Annexure-II**.

In addition to this, the Ministry of AYUSH has supported 56305 hectare area for cultivation of medicinal plants under medicinal plants component of National Ayush Mission (NAM) scheme throughout the country including Uttar Pradesh from the financial year 2015-16 to 2020-21. The state-wise and year-wise detail is given at **Annexure-III**.

(c) **Yes, Madam.** National Medicinal Plants Board, Ministry of Ayush has supported two projects for raising of Quality Planting Material for Plantation at farmer's field in Ganga catchment areas of Kanpur & Varanasi district of Uttar Pradesh and 04 herbal garden supported in Uttar Pradesh from the financial year 2015-16 to 2020-21. The detail is given at **Annexure-IV**.

(d) & (e) NMPB does not provide buy back guarantee to the farmers however, it facilitate market linkage through *e-Charakto* the farmers/collectors involved in the cultivation/collection of medicinal plants.

Annexure-I

The State-wise details of fund sanctioned and area supported under "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants" from the financial year 2015-16 to 2020-21

(Area in hectare & Rs. in lakh)

S. No	Name of State	2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		Total	
		Sanctioned	Area	Sanctioned	Area	Sanctioned	Area	Sanctioned	Area	Sanctioned	Area	Sanctioned	Area	Sanctioned	Area
1	Arunachal Pradesh	60.32	40	189.07	316.67	-	-	-	-	-	-	-	-	249.39	356.67
2	Andhra Pradesh	377.04	72.88	68.13	514.98	-	-	-	-	-	475	-	-	445.17	1062.86
3	Assam	327.17	156.99	-	-	-	-	-	-	-	117.47	84.06	57.6	411.23	332.06
4	Chhattisgarh	-	269.99	61.33	237.2	-	-	-	-	-	138.6	-	-	61.33	645.79
5	Gujarat	-	95.7	665.98	615.44	329.94	320.96	1434.02	900	-	149.8	236.71	1237	2666.65	3318.90
6	Haryana	-	-	618.64	138.87	-	151.47	-	-	-	-	-	-	618.64	290.34
7	Himachal Pradesh	-	195.26	-	-	-	-	156.84	-	-	-	48.08	-	204.92	195.26
8	Jammu & Kashmir	-	-	-	-	-	-	173.2	70.00	-	-	-	-	173.20	70.00
9	Jharkhand	-	150.23	-	-	-	-	-	-	-	-	-	-	0.00	150.23
10	Karnataka	-	247.94	-	298.34	-	75	-	-	-	-	91.82	-	91.82	621.28
11	Kerala	134.4	100	284.31	236.76	136.68	150	-	-	-	10.38	-	-	555.39	497.14
12	Madhya Pradesh	959.97	408	-	61.17	-	195.08	-	-	-	-	-	6.13	959.97	670.38
13	Maharashtra	-	912.9	97.26	597.03	-	390.02	-	79.98	-	300.01	-	-	97.26	2279.94
14	Manipur	963.31	1287.92	-	-	-	1140.1	-	-	-	636.01	-	420	963.31	3483.98
15	Mizoram	-	246.05	-	-	-	319.99	374.87	260	-	-	-	120	374.87	946.04
16	Nagaland	-	-	-	89.99	-	-	-	-	-	-	-	-	0.00	89.99
17	Odisha	-	25	-	-	-	-	-	-	-	-	40.00	200	40.00	225.00
18	Punjab	-	-	-	-	-	-	71.38	72	-	0.11	-	-	71.38	72.11
19	Rajasthan	344.55	696.96	344.55	522.96	197.75	460.66	271.15	386.12	138.6	179.9	-	37.25	1296.60	2283.85
20	Sikkim	-	300	-	125	-	300	-	425	319.88	345.46	25	20.95	344.88	1516.41
21	Tamil Nadu	-	-	75.1	276.55	-	-	-	-	-	-	-	-	75.10	276.55
22	Telangana	-	400	-	-	-	-	-	-	-	305.69	-	-	0.00	705.69
23	Tripura	-	150	-	-	-	-	-	-	200.00	1000	435.64	390.01	635.64	1540.01
24	Uttarakhand	209.21	202.32	147.34	54.79	-	61.71	20.00	121.71	215.32	140.41	-	-	591.87	580.94
25	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-	0.00	0.00
Total		3375.97	5958.14	2551.71	4085.75	664.365	3564.94	2501.46	2314.81	873.8	3798.84	961.31	2488.94	10928.615	22211.42

Annexure-II

Detail of projects supported for establishment of herbal garden and nurseries under "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants" from the financial year 2015-16 to 2020-21.

S. No.	State/Uts	(No. of projects)						Total
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	
1	Andaman & Nicobar Island	-	2	-	-	-	-	2
2	Andhra Pradesh	-	-	-	1	-	3	4
3	Arunachal Pradesh	-	-	-	2	-	-	2
4	Assam	-	-	1	2	2	2	7
5	Delhi	-	2	1	1	1	-	5
6	Goa	1	3	-	-	-	-	4
7	Gujarat	-	-	-	-	-	1	1
8	Haryana	-	3	-	-	-	-	3
9	Himachal Pradesh	-	-	-	-	-	-	0
10	Jammu & Kashmir	-	1	-	2	-	-	3
11	Jharkhand	1	-	-	-	-	-	1
12	Kerala	4	2	-	3	4	2	15
13	Karnataka	-	-	-	2	-	1	3
14	Manipur	-	1	-	1	-	-	2
15	Maharashtra	3	-	2	3	-	2	10
16	Madhya Pradesh	1	2	-	-	-	1	4
17	Nagaland	1	1	-	3	-	-	5
18	Odisha	-	-	-	1	-	-	1
19	Punjab	-	3	-	4	2	-	9
20	Pondicherry	-	1	-	-	-	-	1
21	Rajasthan	1	-	1	3	-	-	5
22	Sikkim	-	-	-	-	-	-	0
23	Tamil Nadu	-	2	4	2	-	-	8
24	Telangana	3	2	-	2	2	3	12
25	Uttarakhand	3	5	1	3	1	1	14
26	Uttar Pradesh	-	3	-	3	1	3	10
27	West Bengal	1	2	2	2	1	-	8
	Total	19	35	12	40	14	19	139

Annexure-III

Area supported for cultivation of medicinal plants under medicinal plants component of National AYUSHMission (NAM) scheme from the F.Y. 2015-16 to 2020-21

(Area in hectare)

S.No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	447	1160	897	508	1338	0	4350
2	Arunachal Pradesh	0	142	71	9	44	98	364
3	Assam	0	261	225	138	0	0	624
4	Bihar	0	0	0	0	175	0	175
5	Chhattisgarh	0	220	72	108	0	0	400
6	Goa	0	23	30	30	30	0	113
7	Gujarat	141	192	85	518	0	0	936
8	Haryana	175	245	0	0	0	0	420
9	Himachal Pradesh	39	120	7	0	70	0	236
10	Jammu & Kashmir	9	34	21	24	28	25	141
11	Karnataka	529	706	769	469	353	1100	3926
12	Kerala	258	535	736	410	0	330	2269
13	Madhya Pradesh	1681	2518	2030	1262	790	4270	12551
14	Maharashtra	327	0	444	0	520	0	1290
15	Manipur	142	242	142	60	30	0	616
16	Meghalaya	0	48	22	0	108	0	178
17	Mizoram	59	27	65	187	6	29	373
18	Nagaland	51	138	250	103	0	210	752
19	Orissa	0	489	0	378	0	0	867
20	Puducherry	0	43	0	2	5	0	50
21	Punjab	0	242	0	16	340	0	598
22	Rajasthan	330	1163	1341	519	760	0	4113
23	Sikkim	63	32	84	0	0	58	237
24	Tamil Nadu	633	960	673	765	900	0	3931
25	Telangana	345	294	457	237	341	0	1674
26	Tripura	45	0	0	211	0	0	256
27	Uttarakhand	153	148	183	110	208	0	802
28	Uttar Pradesh	3188	1898	1345	3633	0	2236	12300
29	West Bengal	107	230	417	261	748	0	1763
TOTAL		8722	12109	10366	9958	6794	8356	56305

Details of projects supported by National Medicinal Plants Board, Ministry of AYUSH to Uttar Pradesh.

S. No.	Project No.	Title	Name of PI & Organization	Sanctioned Amount (Rs.in lakh)	Released Amount (Rs.in lakh)	QPM	Activities
1	QPM/UP-01/2016-17	Inventorization of medicinal and medicinally important aromatic plants (M&MIAP) and its conservation in selected four Ganga Gram of Kanpur Nagar district of Uttar Pradesh.	PI: Dr. Birendera Kumar, Principal Scientist, Department of Seed Quality Lab, Genetics & Plant Breeding Division, Central Institute of Medicinal and Aromatic plants (CSIR), P.O. CIMAP, Lucknow-226015	23.62	23.62	QPM raised – 7,50,000 Species; <i>Acorus calamus</i> , <i>Aloe vera</i> , <i>Andrographis paniculata</i> , <i>Asparagus racemosus</i> , <i>Bacopa monneri</i> , <i>Cassia senna</i> , <i>Centella asiatica</i> , etc.	Production of QPM of M&MIAPs for 4 Ganga Grams/ Conservation/ Plantation/ Nursery
2	QPM/UP-02/2016-17	Dissemination of Vetiver (<i>Chrysopogon zizanioides</i>) agro – technology in flood prone and contaminated area of Ganga river of Uttar Pradesh.	PI: Dr. Rajesh Kumar Verma, Senior Scientist, Department of Soil Science, Central Institute of Medicinal and Aromatic Plants (CIMAP), P.O.CIMAP-226015	55.50	55.50	QPM raised ;15,00,000 MAPs spp: <i>Vetiver (Chrysopogon zizanioides)</i>	Identification and selection of flood prone land in Ganga Basin developed agro-technology for vetiver Multiplication and production of QPM for dissemination and demonstration of improved technology among growers at various locations of selected areas.
3	Z.18020/GO/HG/UP-01/2018-19-NMPB VIII	Development of Herbal Garden in Department of Pharmacy, MJP Rohailkhand University, Bareilly (UP)"	PI: Dr. Kamal Kishore, Department of Pharmacy, MJP Roahilkhand University, Bareilly, UP, Ph.: 0581 - 2524232	5.76	3.60	Establishment of Herbal garden in an area: 1.20 ha. Species; <i>Bacopa monniera</i> , <i>Gotu kola</i> , <i>Asparagus racemose</i> , <i>Indian gooseberry</i> , <i>Tulsi</i> , <i>Aloe vera</i> , <i>Basil</i> , <i>Peppermint</i> , <i>Lemon grass</i> , <i>Ashwagandha</i> , etc.	1.To develop herbal garden is to maintain documented collection of living plants for the purpose of specific research, conservation, display and education. Useful plants will be available for scientific research. 2. To inculcate a sense of familiarity with biodiversity and its conservation. 3. For taxonomical studies. 4. To procure crude drugs in fresh form.

4	Z.18020/ GO/ HG/UP- 01/2020- 21-NMPB VIII	Establishment of Herbal Garden.	PI: Dr. Virendra Kumar Madhukar, Assistant Professor, Department of Botany, D.D.U. Gorakhpur University, Gorakhpur-273009, Uttar Pradesh .	21.60	12.00	Establishment of Herbal Garden in an area of 4 ha. Species; <i>Strychnos nuxvomica</i> , <i>Emblica officinalis</i> , <i>Syzigium cumini</i> , <i>Acacia catechu</i> , <i>Ficus religiosa</i> , <i>Mesua ferrea</i> , <i>Ficus benghalensis</i> , <i>Buteamonosperma</i> , <i>Aegle marmelos</i> , <i>Bacopa monnieri</i> , etc.	1. Conservation of the Threatened Medicinal Plants species. 2. Promoting awareness amongst students and peoples about the use of Medicinal plant diversity in traditional medicine for curing their ill health and its sustainable utilization. 3. Establishment of thematic herbal gardens in the University campus (150 spp.) which cover (Aroma garden; spices, nakshatravatika, raashivatika)
5	Z.18020/ GO/ HG/UP- 02/2020- 21-NMPB VIII	Development of National Herbal Garden for Pharmacopoeial Species. Org: Pharmacopoeia Commission for Indian Medicine & Homoeopathy,	PI: Director I/c, Pharmacopoeia Commission for Indian Medicine & Homoeopathy, Ministry of AYUSH, Govt of India, Sector-23, Kamla Nehru Nagar, Ghaziabad-201002, Uttar Pradesh.	295.22	147.912	Establishment of Herbal garden in an Area-36,456 Sqm. (3.6456 ha.) Medicinal plant Species: <i>Acorus calamus</i> , <i>Aegle marmelos</i> , <i>Aloe vera</i> , <i>Alstonia scholaris</i> , etc.	1. To cultivate and conserve authentic medicinal plants of ASU&H Pharmacopoeial drugs 2. To establish Green house/ poly house facility for cultivation and conservation rare and exotic medicinal plants of ASU&H Pharmacopoeial drugs 3. To function as a source of authentic single drugs to set Pharmacopoeial Standard etc.
6	Z.18020/ GO/HG/U P- 03/2020- 21-NMPB VIII	Establishment of Herbal Garden To Conserve Medicinal Plants	PI:Dr. Satheeshkumar PK (PI)Professor, Department of Botany, Institute of Science, Banaras Hindu University, Varanasi-221005,	21.60	12.00	Establishment of Herbal Garden in an area of 4 ha. Species: <i>Aloe vera</i> , <i>Andrographis paniculata</i> , <i>Curcuma longa</i> , <i>Eclipta prostrata</i> , <i>Zingiber officinale</i> , <i>Bixaorellana</i> , <i>Ocimum sanctum</i> etc.	1. Establish a medicinal garden at the Botanical garden, department of Botany, BHU 2.Plant, maintain and try to multiply RET category medicinal plants 3. Documentation of the data using advanced methods such as barcodes to provide a comprehensive information about the plant etc.